

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 236 of 2012 &
I.A. 381 of 2012**

Dated : 5th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Raj West Power Ltd. Appellant(s)

Versus

**Rajasthan Electricity Regulatory
Commission & Ors. Respondent (s)**

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

**Counsel for the Respondent(s): Mr. R.K. Mehta
Mr. Antaryami Upadhyay for R.1
Mr. P.N. Bhandari for R.2, 3 & 4**

ORDER

The learned counsel for the Appellant has finished his arguments.
Mr. Bhandari, the learned counsel for the Respondent Nos. 2, 3 & 4 has
replied for some time.

Post the matter for making further reply submissions on
31.07.2013.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vt

